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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(OS) 353/2022

HAMZAH MUNEER & ANR.

.....Plaintiff

Through: Mr. Zubin John, Adv.

versus

MOHD AQIL & ORS.

.....Defendant

Through: Mr. Madhav Saraswat, Adv. for D-1 to 6

CORAM:
JOINT REGISTRAR (JUDICIAL) SYED ZISHAN ALI WARSI(DHJS)

O R D E R

% 13.08.2025

1. The present matter is listed before the undersigned under the Special Mediation Drive: Mediation 'For the Nation'.
2. It is submitted by the learned counsel that the matter is already pending before '*Samadhan'* and no fresh directions for Mediation is required. Therefore the matter be sent back to the Hon'ble Court for further direction.

SYED ZISHAN ALI WARSI (DHJS)
JOINT REGISTRAR (JUDICIAL)

AUGUST 13, 2025/sc

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